

**Declaration of Assets and Liabilities**

Year: 2025-2026

I, MD. SHAMIM AHMAD, Son/ daughter of LATE ABUL RASHID ,aged 59 years, belonging to Bihar Legislative Assembly, Patna service and presently working as Deputy Secretary given herein below the details of the assets(immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*;

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs.-2,000/-	Nargish Shamim NIL	Faiz Ahmad Faiz NIL	Nida Fatmi NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I A/C- 10839470413 Rs.-1,29,533/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in Compnies	L.I.C- 10,586/- Per Year	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.	Moter Car BR- 01Pz -4571 M. Cycle RB1W -0641	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and vlaue)	NIL	Gold 50 gm. Rs.7,30,000/- Sliver 100 gm. Rs.29,500/-	NIL	NIL	NIL
(vii)	Other assets, such as vaules of claims / interests	NIL	Home Appl. Tv, Freeze & others	NIL	NIL	NIL

**Note:-** Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee

**B. Details of Immovable assets**

(Note: Properties in Joint ownership indicating the extent of Joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Locations(s) -Survey number(s) -Extent (Total measurement) -Current market vlaue	NIL	NIL	NIL	NIL	NIL

*[Handwritten signature]*

(ii)	Non-Agricultural Land - Locations(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey/ door number(s) - Extent (Total measurement) - Current market value	NIL	Plot No:- 1055 House No-726H/2 Ward No- 05 Samarpura Rajabazar Patna	NIL	NIL	NIL
(iv)	Houses /Apartments etc - Location(s)- Survey/ door number(s) Extent (Total measurement) Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-  
(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on- 10/02/2025
(a)	(i) Loans from Banks	Housing Loan, Bank of Maharashtra, Saguna More, Patna  H.D.F.C. Patna	97,26,702/-  5,46,872/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		

*[Handwritten Signature]*

(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN])  (ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed).  (iii) Sales Tax [only in cases of proprietary business]  (iv) Property Tax	PAN-ACUPA3865F
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**C. Personal Detail**

GPF / CPF/ PRAN NO. :- PTS/BLA-189

Gender :- Male

Date of Birth :- 

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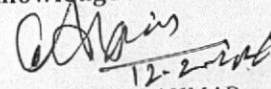
Class/Group(A/B/C) :- A

Cadre :- Administrative

(Full Name e.g. B.A.S, Bihar Administrative Service B.S.S. Bihar Secretariat Service etc.)  
 Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Place: PATNA  
 Date: 12.2.2026

Signature   
 Name of Employee: MD. SHAMIM AHMAD  
 Designation: DEPUTY SECRETARY  
 Department: BIHAR LEGISLATIVE ASSEMBLY

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in Prescribed format.**